

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 32038/2014

RADHEY SHYAM MISHRA

Petitioner(s)

VERSUS

ELECTION COMMISSION OF INDIA AND ORS

Respondent(s)

Date : 29/10/2015 This petition was called on for hearing today.

For Petitioner(s) Dr. Rajeev Sharma, AOR
Mr. Shiv Kumar Tripathi, Adv.
Mr. Rishi Kumar, Adv

For Respondent(s) Mr. Mohit D. Ram, AOR
Mr. Neeraj Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no 1 shall be at liberty to file counter affidavit within a period of four weeks as a last chance.

Service of notice is complete on respondent no. 2 but no one has entered appearance on his behalf.

List again on 18th January, 2016.

(M V RAMESH)
Registrar

LR